



ROC.NO.13/2015-CON.ESTT.I.

**THE FOLLOWING CANDIDATES ARE TEMPORARILY APPOINTED
TO THE POST OF P.A. TO THE HON'BLE JUDGES IN THE MADRAS HIGH
COURT SERVICE AND POSTED IN THE PRINCIPAL SEAT AT MADRAS.**

Sl. No.	TNPSC REGISTER NO.	NAME OF THE CANDIDATE
1	190101297	AKALYA .K
2	260111120	AMUTHAVALLI .A
3	010004076	ASHTALAKSHMI .S
4	010001093	BALAMURUGAN .L
5	200101022	BHAVATHARANI .A
6	010008270	EZHILARASI .J
7	190101143	FLORILDA .M
8	010005062	GOWRI .C
9	010002096	HEMALATHA .A
10	070103190	HEMAMALINI .D
11	090101054	INDHUMATHI .S
12	260107124	JOTHI .S
13	010013266	KALPANA .R
14	610021786	KANAGAPRIYA .R
15	290101169	KANNIGA PARAMESWARI .T
16	010003094	KASTHURI .M
17	250101166	KAVITHA .G
18	010002051	KESHAVARTHINE .S
19	010011229	KISHORE KUMAR .A

Sl. No.	TNPSC REGISTER NO.	NAME OF THE CANDIDATE
20	210102147	LAKSHMI .R
21	010006254	LAKSHMI .S
22	010006206	LATHA .K
23	010006220	LAVANYA .N
24	030101277	LOKESH .A
25	010023150	MANJULA .M
26	070101024	MANJULADEVI .G
27	010011264	MAYA .D
28	010003119	MOHAMED GAZALI .P.A
29	070103143	MOHANRAJ .D
30	070103226	MUHIL NILA .S
31	260102029	MUTHUMARI .N
32	010010252	NAVEENA .R
33	070102209	NITHYA .D
34	010011271	RAGAMATHRAJA .A
35	010025194	RAJESWARI .B
36	030102088	RAMYA JENIFER .M
37	170102089	SAKTHIVEL .M
38	010011175	SAMUTHIRAM .M
39	070101166	SANGEETHA .D
40	260103089	SANKARAMAHALINGAM .M
41	010007068	SARASWATHY .C
42	210102065	SASI MARGRET .M

Sl. No.	TNPSC REGISTER NO.	NAME OF THE CANDIDATE
43	070106134	SASIKALA .G
44	010004224	SASIREKA .G
45	020002070	SELVAM .M
46	210101062	SHANTHI .R
47	030101144	SOMASUNDARAM .B
48	010002020	SRIVIDHYA .M
49	010010040	SUBASHINI .A
50	100002013	SUJATHA .M
51	100002061	SURULIAMMAL .K
52	010013032	TAMIZHSELVI .S
53	010006140	THASEEN .A
54	260103251	THIRUMALAIMUTHU .S
55	010008240	UMAMAGESWARI .V
56	010021016	UMAMAHESWARI .E
57	010001128	VIJAYA .A
58	010013012	VIMAL.V
59	070102299	VINOTHKUMAR .K
60	070101072	YOGALAKSHMI .K

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**THE FOLLOWING CANDIDATES ARE TEMPORARILY APPOINTED
TO THE POST OF PERSONAL ASSISTANT TO THE REGISTRAR IN THE
MADRAS HIGH COURT SERVICE AND POSTED IN THE
PRINCIPAL SEAT AT MADRAS.**

Sl. No.	TNPSC REGISTER NO.	NAME OF THE CANDIDATE
1	030105081	BABY .P
2	080201229	ELAMATHI .K
3	260101014	JOTHIJEYA LAKSHMI .R
4	260103186	MUTHUMARI .A
5	260101158	UMAMAHESHWARI .P
6	010001287	VALLI .S

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**THE FOLLOWING CANDIDATES ARE TEMPORARILY
APPOINTED TO THE POST OF PERSONAL CLERK TO
DEPUTY REGISTRAR IN THE MADRAS HIGH COURT SERVICE AND
POSTED IN THE PRINCIPAL SEAT AT MADRAS.**

Sl. No.	TNPSC REGISTER NO.	NAME OF THE CANDIDATE
1	260101091	SRINIVASAN .L
2	200101098	ESWARI .T

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INDIVIDUAL APPOINTMENT ORDERS HAVE BEEN DESPATCHED TO THEIR ADDRESSES, THROUGH SPEED POST, REQUIRING THEM TO **REPORT FOR JOINING DUTY IN THE FORENOON ON OR BEFORE 03.03.2017(FRIDAY).**

ALL THE AFORESAID CANDIDATES ARE DIRECTED TO BRING THE ORIGINAL OFFICIAL MEMORANDUM SENT BY THE HIGH COURT ALONG WITH ALL THE TESTIMONIALS, AT THE TIME OF REPORTING FOR DUTY.

THEY ARE ALSO INFORMED THAT THEY SHALL BRING ANY OF THE PHOTO I.D. CARDS ISSUED BY THE CENTRAL / STATE GOVERNMENTS, SUCH AS AADHAR CARD, DRIVING LICENCE, VOTER I.D. OR GOVERNMENT EMPLOYEE I.D. CARD DEPICTING THEIR ADDRESS AND PHOTO (PAN CARD IS NOT ALLOWED AS A I.D. CARD FOR THIS PURPOSE) AND GET THEIR 'ENTRY PASS' FROM THE COUNTERS NEAR THE INDIAN BANK IN THE MADRAS HIGH COURT CAMPUS, MADRAS SO AS TO ENTER THE HIGH COURT.

CANDIDATES WITHOUT THE PHOTO I.D. WILL NOT BE ISSUED WITH ENTRY PASS.

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